

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.


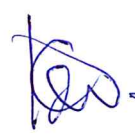
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA106/17 IA107/17, IA 108/17, IA 123/17, IA 140/17 in CP No.81/ 2017	-	For filing objections	241(1) (a)	M.S.Nagappa Vs Stump Schuele and Somappa Pvt Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1.	Perikal K. Agun	Adv. for Respondent	
2.	Srinandan K. (7299914774)	Adv. for Petitioners.	

ORDER

Counsel for Petitioner is present. In the last hearing IA is wrongly shown as IA 123/17. It should be 140/17. Verified the file. Now this IA is taken up for hearing. List it for hearing on 21.03.2018.


Member (T)


Member (J)